

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF REXSONA TILES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	REXSONA TILES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	31.01.2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U26960GJ2014PTC078547
5.	Address of the registered office and principal office (if any) of corporate debtor	City Mall, Office No.2020, 2nd Floor, Near Bhaktinagar Circle, Morbi-Rajkot Road, Morbi MDG, Rajkot, Morbi, Gujarat, India - 363641
6.	Insolvency commencement date in respect of corporate debtor	06.12.2024 (Copy of the order received on 11.12.2024)
7.	Estimated date of closure of insolvency resolution process	09-06-2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Iqbal Singh Gandhi IBBI Reg. No.: IBBI/IPA-001/IP-P-02365/2021-2022/13524
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Add - C/302, Rosewood Estate, Near Prerna Tirth Jain Derasar, Satellite, Ahmadabad, Gujarat ,380015  Email - <a href="mailto:iqbalsingh2659@yahoo.co.in">iqbalsingh2659@yahoo.co.in</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Correspondence Add:</b> 9B, Vardan Tower, Nr. Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad - 380014 <b>Email</b> - <a href="mailto:cirp.rexsonatiles@gmail.com">cirp.rexsonatiles@gmail.com</a>
11.	Last date for submission of claims	25.12.2024 (14 days from the receipt of order i.e. 11.12.2024)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives Are available at:	(a) <a href="http://www.ibbi.gov.in">www.ibbi.gov.in</a>   <a href="http://www.sunresolution.in">www.sunresolution.in</a>   <a href="mailto:cirp.rexsonatiles@gmail.com">cirp.rexsonatiles@gmail.com</a> (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of corporate insolvency resolution process of Rexsona Tiles Private Limited on 06.12.2024 (Copy of the order received on 11.12.2024).

The creditors of Rexsona Tiles Private Limited are hereby called upon to submit their claims with proof on or before 25.12.2024 to the interim resolution professional at the address mentioned against **entry No. 10.**

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13.12.2024  
Place: Ahmedabad

Iqbal Singh Gandhi (Resolution Professional)  
Reg. No.: IBBI/IPA-001/IP-P-02365/2021-2022/13524  
AFA Valid Till:30.06.2025

## SBFC Finance Limited

Registered Office:- Unit No. 103, First Floor, C&B Square, Sangam Complex, Village Chakala, Andheri- Kurla Road, Andheri (East), Mumbai-400059.

### POSSESSION NOTICE

(As per Rule 8(2) of Security Interest (Enforcement) Rules, 2002)

Whereas the undersigned being the Authorized Officer of SBFC Finance Limited under the Securitization, Reconstruction, Enforcement of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 8 of the Security Interest (Enforcement) Rules, 2002, issued Demand Notices upon the Borrowers/Co-borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

The borrower/Co-borrowers having failed to repay the amount, notice is hereby given to the Borrower/Co-borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act and Rule 8 of the said rules on the below-mentioned dates.

The Borrower/Co-borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of SBFC Finance Limited.

Name and Address of Borrower & Date of Demand Notice	Description of Property(ies) & Date of Possession	Amount demanded in Possession Notice (Rs.)
1. MOHANBHAI S SANGADA, 2. ANITABEN MOHANBHAI SANGADA Both are having address at 35 Sidheshwar Row House, Kavay, Surat, GUJARAT - 394510 Demand Notice Date: 30th December 2022 Loan Account No. 32400000101DH (PR00692831)	All the piece and parcel of property bearing Plot No.8 admeasuring 74.42 Sq. Mtrs. Of Revenue Survey No.343 Paikes 8, along with proportionate undivided share in Internal Road & C.O.P. No.1 bearing Revenue Survey No. 343 Paikes 168 admeasuring 1432.20 Sq. Mtrs. Paikae admeasuring 10.61 Sq. Mtrs., C.O.P. No.3 bearing Revenue Survey No. 343 Paikae 170 admeasuring 414.38 Sq. Mtrs., Paikae admeasuring 3.07 Sq. Mtrs., Internal Road of Revenue Survey No. 343 Paikae 171 admeasuring 6104.52 Sq. Mtrs. Paikae admeasuring 38.86 Sq.Mtrs., Totally admeasuring 126.96 Sq. Mtrs., "SIDHESHWAR ROW HOUSE" developed upon land developed upon land situated in state of Gujarat, District Surat, Sub District & Taluka Choyasi, Mouje Village Kavay bearing Old Revenue Survey No. 68, after Revision Survey No.343, N.A., NA land Paikae	Rs.20,43,189/- (Rupees Twenty Lacs Forty Three Thousand One Hundred Eighty Nine Only) as on 27th December 2022
1. RAMESHCHANDRA HARILAL KISHANWALA, 2. MANJULABEN RAMESHCHANDRA KISHANWALA, 3. TEJAS R KISHANWALA, 4. VIMAL RAMESHCHANDRA KISHANWALA And all resides at - A-7, gateway, Commune, Behind Lu Savani School, Vesu, Surat, GUJARAT - 395007. Demand Notice Date: 16th December 2022 Loan Account No. 04100009018DH (PR00681969)	All the piece and parcel of property bearing Plot No. A-6 (according to Sanction Plan of the Surat Municipal Corporation it is Plot No. A-36), admeasuring about 108.31 Sq. Mt. Together with undivided proportionate share in Road and COP admeasuring about 24.86 Sq. Mt. Of "Gateway Commune" organized on land bearing revenue survey No. 10011 which also bears final plot no. 80 of T.P. Scheme No.2 of Vesu within District Surat, Gujarat. Date of Possession: 11th December, 2024	Rs.15,48,986/- (Rupees Fifteen Lacs Forty Eight Thousand Nine Hundred Eighty Six Only) as on 10th December 2022
1. DHAVAL MAHESHBHAI PATEL, 2. SHANTABEN MAHESHBHAI PATEL, 3. MAHESHBHAI ICHCHUBHAI PATEL, 4. JIGNESH M PATEL. 14, Ashok Nagar, Nr. Mahadev Sashti High School, Olpad, Surat, GUJARAT-394540. Demand Notice Date: 11th of October 2023 Loan Account No. 04100008848DH (PR00681942)	All the piece and parcel of property bearing Plot No. A/329 admeasuring about 60.28 sq. mt. along with adjoining margin admeasuring about 27.45 sq. mtrs. Total admeasuring about 87.73 sq. mts. of "Sundarvan Row House" organized on land bearing revenue survey no. 192 and it's block no. 152, which also bears final plot no. 29A/1 of T.P. Scheme No. 42 of Jahangirabad within District Surat, Gujarat. Date of Possession: 11th December, 2024	Rs.34,62,629/- (Rupees Thirty Four Lakhs Six Thousand Two Hundred Twenty Nine Only) as on 7th October 2023

The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Sd/- (Authorized Officer)  
SBFC Finance Limited.

## EASY HOME FINANCE LIMITED

Registered Office: at 302, 3rd Floor, Savoy Chambers, Dattatray Road, Santacruz (W), Mumbai - 400054.  
Branch Office: SF 262, 2nd Floor, Kanha Capital, Opposite Express Hotel, Near Hampton Hotel, R C Dutt Road, Alkapuri, Vadodra, Gujarat - 390007

### PUBLIC NOTICE FOR AUCTION CUM SALE

Pursuant to taking possession of the secured asset mentioned hereunder by the Authorised Officer of Easy Home Finance Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 for the recovery of amount due from borrower/s, offers are invited by E- Auction for purchase of immovable property, as described hereunder, which is in the physical possession, on "AS IS WHERE IS & AS IS WHAT IS", particulars of which are given below:-

Borrower(s) / Guarantor(s)	Demand Notice Date and Amount	Description of the Immovable property	Reserve Price	Earnest Money Deposit (EMD)
Loan No. HLO0007908/Vadodara Branch 1. Mrs. Sonam Yogesh Maharaj (Borrower) 2. Mr. Yogeshbhai Dineshbhai Oza (Co-Borrower) 3. Mr. Jayesh Trivedi (Guarantor)	15/05/2024 Rs. 14,47,858/- (Rupees Fourteen Lakhs Forty Seven Thousand Eight Hundred and Fifty Eight only)	Property bearing - All piece and parcel of that property bearing Flat No: 10, 2nd Floor, Shiv Apartment, Near Navjivan Post Office, R S NO: 191/A, T.P.S.NO. 5, F.P.NO. 688,682 & 687, O.P.NO. 183/26&183/B-5, Sheet No. 25, Sub Plot No. 26, Ajwa Road, At: Bopod, Taluka: & District: Vadodara, Gujarat - 390019	Rs. 13,44,000/- (Rupees Thirteen Lakhs Forty Four Thousand Only)	Rs. 1,34,400/- (Rupees One Lakh Thirty Four Thousand and Four Hundred Only)

- The Auction will be held on 15/01/2024 on the Auction site <https://bankeauctions.com>.
- Last date of submission of EMD with KYC is 14/01/2024 at the Branch office address mentioned herein above.
- Date of opening of the offers for Property is 14/12/2024 at the above-mentioned Branch office address at 11.00 AM.
- Date of inspection of the immovable property is 21/12/2024 between 11.00 AM to 04.00 PM.
- Further interest will be charged as applicable, as per the Loan Agreement on the amount outstanding in the notice and incidental expenses, costs, etc., is due and payable till its realization.
- The notice is hereby given to the Borrower and Guarantor: to remain present personally at the time of sale and they can bring the intending buyers/purchasers for purchasing the immovable property as described herein above, as per the particulars of Terms and Conditions of Sale.
- The Borrower(s)/Guarantor(s) are hereby given 30 DAYS SALE NOTICE UNDER THE SARFAESI ACT, 2002 to pay the sum mentioned as above before the date of Auction failing which the immovable property will be auctioned and balance, if any, will be recovered with interest and costs. If the Borrower pays the amount due to Easy Home Finance Limited, in full before the date of sale, auction is liable to be stopped.
- The detail terms and conditions of the auction sale are incorporated on the Auction site <https://bankeauctions.com>.
- The immovable property will be sold to the highest Bidder. However, the undersigned reserves the absolute discretion to allow inter se bidding, if deemed necessary.
- Company is not responsible for any liabilities upon the property which is not in the knowledge of the company.
- For further details, you contact Mr. Jignesh on +91 9825412389 or contact the Branch Manager, at the above-mentioned Branch office address.

Sd/-  
Authorized Officer  
Easy Home Finance Limited

### ICICI BANK LTD

#### NOTICE OF LOSS OF SHARE CERTIFICATES

Registered address: ICICI Bank Tower, Near Chakli Circle, Old Padra Road, Vadodara, Gujarat, 390007.

Notice is hereby given that the Certificate(s) for the under mentioned Equity Shares of the Company have been lost/impounded and the holder(s)/purchaser(s) of the said Equity Shares have applied to the Company to issue duplicate Share Certificate(s).

Any person who has a claim in respect of the said Shares should lodge the same with the company at its Registered Office within 21 days from this date else the Company will proceed to issue duplicate Certificate(s) to the aforesaid applicant without any further intimation.

Name of the Share Holder/Folio No.	No. Of Shares	Certificate Nos.	Distinctive Nos.
Usha Govindarajan	1023291	665	20487
			10246761-10244725

Name of Shareholder(s) : Usha Govindarajan  
Place: Ahmedabad  
Date: 13-12-2024

## AXIS FINANCE LIMITED

Axis House, C-2, Wadia International Centre, Pandurang Budhkar Marg, Worli, Mumbai - 400 025

### BY SPEED POST/ EMAIL/RPAD Notice under Rule 8(6) of Security Interest (Enforcement) Rules, 2002

Ref No.: AFL/CO/2024-25/Legal/Dec/197 Date: 05-12-24

1. Vikas Ashokkumar (Borrower)	2. Mira Vikas Noticewala (Co-Borrower I)
1. KANTARESHWAR SOCIETY NEAR ANATH ASHRAM KATARGAM, SURAT GUJARAT 395004 Email-ID: VIKASHNOTICEWALA@GMAIL.COM	1. KANTARESHWAR SOCIETY NEAR ANATH ASHRAM KATARGAM SURAT GUJARAT 395004 Email-ID: VIKASHNOTICEWALA@GMAIL.COM

3. Ashokkumar Kantilal Noticewala (Co-Borrower II)  
1. KANTARESHWAR SOCIETY NEAR ANATH ASHRAM KATARGAM SURAT GUJARAT 395004  
Email-ID: VIKASHNOTICEWALA@GMAIL.COM

REF: Loan Account No. 0456MM0005042  
SUB: Notice of 30 days in terms of Rule 8(6) of Security Interest (Enforcement) Rules, 2002 For Sale of the immovable property being: "Bungalow no. 1, Kantareshwar Co-Op. Housing Society Ltd, Bn. Bal Ashram School, Nr. Sundarvan Society, SURAT GUJARAT 395003" (hereinafter referred to as "immovable property/ Secured Asset")

Sirs,

- This notice is issued to you Nos. 1 to 3 (hereinafter collectively referred to as "You"), the above-named addressees in terms of Rule 8(6) of Security Interest (Enforcement) Rules, 2002 and Section 13(8) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI ACT, 2002).
- That after availing the aforesaid loan from Axis Finance Ltd. (AFU/Secured Creditor), you had committed default in repayment of the loan amount and in view of the continuous default of more than the time period stipulated under the relevant applicable guidelines/circulars for asset classification issued by Reserve Bank of India (RBI), the above referred loan account of the Borrower was classified as Non-Performing Asset (NPA) on 03-08-2024 in accordance with the concerned guidelines issued by Reserve Bank of India (RBI).
- That the Secured Creditor had decided that the Secured Asset may be put to sale in accordance with Rule 8(5) of the Securitization and Enforcement of Security Interest Act, 2002 (SARFAESI Act) was duly served upon you but you failed to make the payment of the demanded amount / Repayment of the loan amount and in view of the continuous default of more than the time period stipulated under the relevant applicable guidelines/circulars for asset classification issued by Reserve Bank of India (RBI), the above referred loan account of the Borrower was classified as Non-Performing Asset (NPA) on 03-08-2024 in accordance with the concerned guidelines issued by Reserve Bank of India (RBI).
- That the Secured Creditor has decided that the Secured Asset may be put to sale in accordance with Rule 8(5) of the Securitization and Enforcement of Security Interest Act, 2002 (SARFAESI Act) was duly served upon you but you failed to make the payment of the demanded amount / Repayment of the loan amount and in view of the continuous default of more than the time period stipulated under the relevant applicable guidelines/circulars for asset classification issued by Reserve Bank of India (RBI), the above referred loan account of the Borrower was classified as Non-Performing Asset (NPA) on 03-08-2024 in accordance with the concerned guidelines issued by Reserve Bank of India (RBI).
- That this notice is issued to you at pre-sale stage, is being given to you the addressees in compliance of Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 and you are hereby informed and notified that the aforesaid Secured Asset shall be put to sale, by public auction through e-auction on the date mentioned in the notice and you are hereby called upon to pay a sum of Rs. 93,05,900/- (Rupees Ninety-Three Lakh Five Thousand Nine Hundred Only) and interest till 5th November 2024 with all costs, charges and expenses incurred by it prior to the date of publication of public notice for transfer of the Secured Asset by any one mode as contemplated under the Act. You may note the date for publication of public notice will be 30 days after which your right of redemption of the Secured Asset would stand terminated immediately upon publication of the sale notice under Rule 8(5) of the said Rules.

For Axis Finance Ltd.  
Authorized Officer

## AUTHUM AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED

Regi. Off. : 707, Raheja Centre, Free Press Journal Road, Nariman Point, Mumbai-21.  
Ph.: 6747 2117 Fax: 6747 2118 E-mail: info@authum.com.

### DEMAND NOTICE

Whereas the borrowers/co-borrowers/guarantors/mortgagors mentioned hereunder had availed the financial assistance from Authum Investment & Infrastructure Limited ("AIL") (Resulting Company pursuant to the demerger of lending business from Reliance Commercial Finance Limited ("RCFL") to AIL, vide NCLT order dated 10.05.2024) We state that despite having availed the financial assistance, the borrowers/guarantors/mortgagors have committed various defaults in repayment of interest and principal amounts as per due dates. The account has been classified as Non Performing Asset on the respective dates mentioned hereunder, in the books of AIL, in accordance with the directives relating to asset classification issued by the National Housing Bank, consequent to the Authorized Officer of AIL, under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 & in exercise of powers conferred under Section 13(12) read with Rule 3 of Security Interest (Enforcement) Rules, 2002 issued Demand Notices on respective dates mentioned herein below under Section 13(2) of SARFAESI Act, 2002 calling upon the following borrowers/guarantors/mortgagors to repay the amount mentioned in the notices together with further interest at the contractual rate on the amount mentioned in the notices and incidental expenses, cost, charges etc until the date of payment within 60 days from the date of receipt of notices. The notices issued to them on their last known addresses have returned un-served and as such they are hereby informed by way of public notice.

Sr. No.	Loan No. / Name Of The Borrower / Address	Co-Borrower And Guarantor Name Director Name	NPA DATE	Date Of Demand Notice	Loan Amount	Outstanding Amount
1.	RHL/PBAR00049856 1.DIVYANG LALBHAI PATEL C-14 MAHESA NAGAR SOC NIZAMPURA CHHANI ROAD GUJARAT-390002	1.Jyotiben Lalbhai Patel 2.Lalbhai Bahechardas GUJARAT-390002 3.Neelam Lalbhai Patel	13th Septem-ber, 2021	11-11-2024	Rs. 3280000/- (Rupees Thirty Two Lakh Eighty Thousand Only)	Rs. 52,20,248/- (Rupees Fifty Two Lakh Twenty Thousand Two Hundreds Forty Eight Only)
Description Of The Mortgage Property -All That Piece And Parcel Of House No.C/14 Mahesana Nagar Society Nizampura Chhani Road Nizampura Vadodara Gujarat-390002						
2.	RHL/PBAR00043198 1.HITENDRABHAI RAJANIKANT SHAH 64 PUNIT NAGAR SOC OP ROAD VADODARA VADODARA GUJARAT-390012	1.Amirkrupa Hostels Private Limited 2.Arunaben Girishkumar Shah 3.Dharmil Shah & Girishkumar Rajnikant Shah	8th October, 2022	11-11-2024	Rs. 4000000/- (Rupees Four Crore Only)	Rs. 4,92,07,026.00/- (Rupees Four Crore Ninety Two Lakh Seven Thousand Twenty Six Only)
Description Of The Mortgage Property -All That Piece And Parcel Of Amirkrupa Hostel Plot No.1534 B/H Raghuvir Chamber University Circle, V.V Nagar Anand Anand Gujarat-388120						
3.	R.LALJHIM00030958 1.Pravinsinh Himatbhai Chavada Garasiyavad At Mobha , Village Mobha,Dist Tarapur , Nadiad , Gujarat Zip:388170	1.Ranjitsinh Himatbhai Chavada, 2.Urmlaben P Garasiya	19.07.2016	21-11-2024	Rs. 780000/- (Rupees Seven Lakh Eighty Thousand Only)	Rs. 25,42,226/- (Rupees Twenty Five Lakh Two Hundred Twenty Six Only)
Description Of The Mortgage Property - All That Piece and parcel of FLAT NO.303 AND 304 As Per Plan Bulig No.A Paikae Bulig No.A-1 Dharmnandan Township-2 Nr.Anjani Vatika Resi. Sayan Suratgujarat-394130						
4.	RHAHBAR00052923 1.Rakesh Dineshbhai Shah 191 Jav Park New Sama Road Chhanni Vadodara Gujarat-390018	1.VARSHABEN RAKESH SHAH	18th September, 2021	11-11-2024	Rs. 2700000/- (Rupees Twenty Seven Lakh Only)	Rs. 48,54,608/- (Rupees Forty Eight Lakh Fifty Four Thousand Six Hundred Eight Only)
Description Of The Mortgage Property - All that piece and parcel of FLAT NO.B0204 2ND FLOOR SAUNDRYA GREEN-3 CANAL ROAD B/H SUNRISE CHHANI VADODARAGUJARAT-391740						
5.	RHL/PBAR00052880 1.Vivian Bhashyam 85 Nirman Park Manjalpur Vishvamitri Road Vadodara Gujarat-390011 Also At: Stella Marys School Sub Plot No.1 And 2 Svama Ganga Society Nr.Hardham Flats Manjalpur Vadodara gujarat-390011	1.Bhashyam Kevin 2.Vincent, Mayflow Education And Social Service 2.Joseph Charles Nelson, Vincent Francis Bhashyam 3.Katherine Vincent Bhashyam & Mary Joseph Nelson	1 8 t h February, 2021	11-11-2024	Rs. 3450000/- (Rupees Three Crore Forty Five Lakh Only)	Rs. 6,43,51,969.00/- (Rupees Six Crore Forty Three Lakh Fifty One Thousand Nine Hundreds Sixty Nine Only)
Description Of The Mortgage Property -All That Piece and parcel of STELLA MARYS SCHOOL SUB PLOT NO.1 AND 2 SUVARNA GANGA SOCIETY NR.HARDHAM FLATS MANJALPUR VADODARA GUJARAT-390011						
6.	RHAHSUR00054501 1. Banshilal Gopial Tailor Darji Ki Bhagal Majhera Rajsamand Rajasthan UdaipurRajasthan-313325 Also At: Darji Ki Bhagal Majhera Rajsamand Rajasthan Udaipur Rajasthan-313325 Also At: Shriman Tailor Shop 5 Aastik Apartment-A Nr Satyam Hospital Nr Super Cinema Godadara Naher Road Godadara Surat Gujarat-395010 Also At: No.202 2nd Flr. Bldg-F Varday Heights Nr.Mansarovar Soc. Godadara-Devadh Rd. Godadara Surat. Surat gujarat-395010	LAXMIBEN B TAILOR MAHAVIRBHAI B SHAH	08-11-2020	11-NOV-2024	Rs. 1950000/- (Rupees Nineteen Lakh Fifty Thousand Only)	Rs. 31,68,445/- (Rupees Thirty One Lakh Sixty Eight Thousand Four Hundred Fifty Only)
Description Of The Mortgage Property - All That Piece And Parcel Of No.202 2nd Flr. Bldg-F Varday Heights Nr.Mansarovar Soc. Godadara-Devadh Rd. Godadara Surat. Suratgujarat-395010						
7.	RHAHSUR00045915 1. DHANANJAY PRASAD VERMA 40 Krushna Nagar 2 Godadara Gam Surat. Surat Gujarat-395010 Also At: Dhananjay Verma 40 Krushna Nagar 2 Godadara Gam Nr.priyanka Mega City Nr Gyan Jyot School Surat Gujarat-395010 Also At: No.53 Shiv Darshan Soci. B/S. Mahadev Nagar Soci. Tantihiya Tantihiya Surat Gujarat-394315	Krantikumari Dhananjay Verma KISHORKUMAR HIRAMAN VERMA	9/9/2020	11-NOV-2024	Rs. 1438000/- (Rupees Fourteen Lakh Thirty Eight Thousand Only)	Rs. 2,68,2036/- (Rupees Twenty Six Lakh Eighty Two Thousand Three Hundred Sixty Only)
Description Of The Mortgage Property - All That Piece And Parcel Of No.53 Shiv Darshan Soci. B/S. Mahadev Nagar Soci. Tantihiya Tantihiya Surat. SuratGujarat-394315:						
8.	RHAHSUR00051836 1. GANESH SHIVKUMAR MALU Pora Sankhara Rao Hathras Hathras Uttar Pradesh-204215 Also At: Shiv Shakti Creation 65 2nd Floor Vrundavan Ind Anjana Farm Surat Gujarat-395010 Also At: No.16 Shree Resi. Nr.pacific Collage Sanki Village Palsana Suratgujarat-394315	2. NEHA GANESH	14-12-2020	11-NOV-2024	Rs. 1560000/- (Rupees Fifteen Lakh Sixty Thousand Only)	Rs. 33,37,969/- (Rupees Thirty Three Lakh Seven Thousand Nine Hundred Sixty Nine Only)
Description Of The Mortgage Property - All That Piece And Parcel Of No.16 Shree Resi. Nr.Pacific Collage Sanki Village Palsana Surat Gujarat-394315:						
9.	RHAHSUR00030327 1. HIRPKA SANDI Dev Fashion B/202 Bandhu Estate Sarvodaya Society A K Road Opp Umia Mandir Surat Surat Gujarat-395004 Also At: No.240 Opera Homes-2 Nr.nandvanand Township Kamraj Surat Surat gujarat-394180	2. DEV FASHION 3.HIRPARA HARBHAI	28-02-2020	11-11-2024	Rs. 1445000/- (Rupees Fourteen Lakh Forty Five Thousand Only)	Rs. 24,57,694/- (Rupees Twenty Four Lakh Fifty Seven Thousand Six Hundred Ninety Four Only)
Description Of The Mortgage Property -All That Piece And Parcel Of No.240 Opera Homes-2 Nr.Nandvanand Township Kamraj Surat Suratgujarat-394180:						
10.	RHAHSUR00046044 1.KAMLESHBHAI MANUSKHBHAI DUDHAT B-203 Laxmi Narayan Apt Laxminarayan Society Opp Vishal Nagar Surat Gujarat-395006 Also At: Higgler Intefech Shop No 603 6th Floor Raghuvire Textiles Mali B/H D R World Aai Mata Road Magob Surat Gujarat-395006 Also At: No.303 3rd Flr Bldg No. A Mantra Heritage Opp radha Krishna Party Plot Nr.nand Bungalow Mota Varachha Surat gujarat-395006	2. MANASUKHBHAI DUDHAT	08-10-2022	11-NOV-2024	Rs. 1875000/- (Rupees Eighteen Lakh Seventy Five Thousand Only)	Rs. 27,03,725/- (Rupees Twenty Seven Lakh Three Thousand Seven Hundred Fifty Only)
Description Of The Mortgage Property - All That Piece And Parcel Of No.303 3rd Flr Bldg No. A Mantra Heritage Opp. Radha Krishna Party Plot Nr.Nand Bungalow Mota Varachha Suratgujarat-395006:						

11. RHAHSUR00046597 1. LAKHANI SANJAYBHAI VALLABHBHAI 43 Isthvar Nagar Soci Punagam Surat Gujarat-395010 Also At: Bapa Sitaram Thread And Jari B-23 Plot No -21 1st Floor Mahesh Industries Dumbhal Surat Gujarat-395010 Also At: No.277 Kumkum Bungalows Olpad-Sayan Road Sandhyer Village Surat Gujarat-394540	2. AMRATBEN V LAKHANI 3. VALLABHBHAI A LAKHANI	09-07-2021	11-NOV-2024	Rs. 1950000/- (Rupees Nineteen Lakh Fifty Thousand Only)	Rs. 31,92,061/- (Rupees Thirty One Lakh Ninety Two Thousand Sixty One Only)
Description Of The Mortgage Property -All That Piece And Parcel Of No.277 Kumkum Bungalows Olpad-Sayan Road Sandhyer Village Surat. Suratgujarat-394540:					
12. RHAHSUR00048664 1. MOHSINKHAN ISMAILKHAN PATHAN 1262 Mahidia Nagar Nr Federal Bank Laskana Surat Surat Gujarat-395008 Also At: Mohsinkhan I Pathan 1262 Mahidia Nagar Nr Federal Bank Laskana Surat Gujarat-395008 Also At: No.189A-189As Per Sale Deed) Sakbar Bungalows Opp. gimar Hotel Nr.tol Plaza Char Rasta N.h.no.8 Kathor Surat Gujarat-394150	2. SEHANAJBANU MOHSIN PATHAN	10-03-2019	11-NOV-2024	Rs. 2000000/- (Rupees Twenty Lakh Only)	Rs. 42,36,576/- (Rupees Forty Two Lakh Thirty Six Thousand Five Hundred Seventy Six Only)
Description Of The Mortgage Property -All That Piece And Parcel Of No.189A-189(As Per Sale Deed) Sakbar Bungalows Opp.Gimar Hotel Nr.Tol Plaza Char Rasta N.H.No.8 Kathor Suratgujarat-394150:					
13. RHAHSUR00045058 1. NARENDRABHAI BHIKHABHAI GOHIL B 1201 Shiv Plaza Co Op Hou Soc Sarthana Kathodara Road Surat Gujarat-394104 Also At: Graze Mens Wear And Fabrics 71 A Plot No 4 Shop No 3 White House App Nandanvan Soc Lajjami Chowk Mota Varchha Surat Surat Gujarat-395006 Also At: No.303 And 304 As Per Plan Bulig No.A Paikae Bulig No.A- 1 Dharmnandan Township-2 Nr.Anjani Vatika Resi. Sayan Suratgujarat-394130	2. PUNAMBEN NARENDRABHAI GOHIL	19-12-2020	11-NOV-2024	Rs. 1463000/- (Rupees Fourteen Lakh Sixty Three Thousand Only)	Rs. 25,57,678/- (Rupees Twenty Five Lakh Seven Thousand Six Hundred Seventy Eight Only)
Description Of The Mortgage Property -All That Piece And Parcel Of No.303 And 304 As Per Plan Bulig No.A Paikae Bulig No.A-1 Dharmnandan Township-2 Nr.Anjani Vatika Resi. Sayan. Suratgujarat-394130					
14. RHAHSUR00052684 1. NILESH MANUBHAI PADSALA 544 Holigar Sarpanchavali Street Dhasagam Dasa Bhavnagar Gujarat-364295 Also At:Bhakti Hand Dyeing P No 18 19 4th Fir Shivaji Nagar Soc Punagam Police Station Surat Gujarat-395006 Also At: No.7 Amrut. Resi. Vibhag-3 Nr.sukh Darshan Row House Antroli Surat Gujarat-394150	2. NILAMBEN BHIKHABHAI PADSALA 3. SANDIP B DHANANI	18/01/2020	12-NOV-2024	Rs. 21,00,000/- (Rupees Twenty One Lakh Only)	Rs. 35,76,295/- (Rupees Thirty Five Lakh Seven Thousand Two Hundred Ninety Five Only)
Description Of The Mortgage Property -All That Piece And Parcel Of No.7 Amrut Resi. Vibhag-3 Nr.Sukh Darshan Row House Antroli. Surat Gujarat-394150:					
15. RHAHSUR00051123 1. RAJ JAYDIP PANDEY A/103 Shree Residency Dindoli Surat Gujarat-394210 Also At: Raj Jaydip Pandey A/103 Shree Residency Dindoli Surat Gujarat-394210 Also At: No.103 1st Flr.Bldg.-A Shree Resi. B/S.Sai Avenue Dindoli. Dindoli- Kharvasa Rd. Surat Gujarat-394210	2. PRATIMA DEVI RAJ PANDEY	18-08-2021	11-NOV-2024	Rs. 1640000/- (Rupees Sixteen Lakh Forty Thousand Only)	Rs. 27,67,777/- (Rupees Twenty Seven Lakh Sixty Seven Thousand Seven Hundred Seventy Seven Only)
Description Of The Mortgage Property -All That Piece And Parcel Of No.103 1st Flr.Bldg.-A Shree Resi. B/S.Sai Avenue Dindoli. Dindoli-Kharvasa Rd. Surat Gujarat-394210					
16. RHAHSUR00056852 & RHAHSUR00056861 1. RAJESHKUMAR GORDHANBHAI LAHERI Flat No.402 4th Floor (As Per Plan) of 402 Tulip Building A-Wing Blossom Park (As Per Plan B-Type Building) Suratgujarat-394327 Also At: Plot No 194 Manta Park Society 2 Kapodra Police Station Surat Surat Gujarat-395006 Also At: G International Plot No 55 1st Floor Gopal Nagar Co Op Hsg Society Trupali Society Varachha Surat Gujarat-395006	2. JAYABEN R LAHRI 3. AGRAWAL DIVYAJ BHAI	12/14/2019	14-NOV-2024	Rs. 2196000/- (Rupees Twenty One Lakh Ninety Six Thousand Only) Rs. 1350000/- (Rupees Thirteen Lakh Fifty Thousand Only)	Rs. 51,29,764/- (Rupees Fifty One Lakh Twenty Nine Thousand Seven Hundred Sixty Four Only)
Description Of The Mortgage Property -All That Piece And Parcel Of Flat No.402 4th Floor (As Per Plan 3rd Floor)Tulip Building A-Wing Blossom Park (As Per Plan B-Type Building) Surat Gujarat-394327:					
17. RHAHSUR00054811 1. CHANDALIYA PARSOTTAMBHAI VIRAJIBHAI 2. CHANDALIYA PARSOTTAMBHAI VIRAJIBHAI	2. CHANDALIYA PARSOTTAMBHAI VIRAJIBHAI	08-06-2019	11-NOV-2024	Rs. 1425000/- (Rupees Fourteen Lakh Twenty Five Thousand Only)	Rs. 26,36,407/- (Rupees Twenty Six Lakh Thirty Six Thousand Four Hundred Seven Only)
Description Of The Mortgage Property -All That Piece And Parcel Of Flat No.102 1st Flr. (As Per Plan Higher Ground Floor) Building No.C/2 Star Dhama Resi. Nr.Pasodara Char Rasta Surat Gujarat-394327:					
18. RHAHSUR00048460 1. VINUBHAI JERAMBHAI UKANI 103 Gr Floor Niram Society V-i-1 Opp Yogeshwar Society Surat Gujarat- 395006 Also At: Ukani Textile 105 1st Floor Krishna Ind Nr-Kapodra Bridge Varachha Road Kapodra Surat Surat Gujarat-395006 Also At: No.102 1st Flr.(As Per Plan Higher Ground Floor) Building No.C/2 Star Dhama Resi. Nr.Pasodara Char Rasta Surat gujarat-395006	2. NIRAV VINUBHAI UKANI	08/06/2021	11-NOV-2024	Rs. 24,00,000/- (Rupees Twenty Four Lakh Only)	Rs. 35,27,598/- (Rupees Thirty Five Lakh Twenty Seven Thousand Five Hundred Ninety Eight Only)
Description Of The Mortgage Property -All That Piece And Parcel Of No.102 1st Flr. (As Per Plan Higher Ground Floor) Building No.C/2 Star Dhama Resi. Nr.Pasodara Char Rasta Surat Gujarat-394327:					
19. RHAHSUR00040276 1. YOGESH VALLABHBHAI SONANI 119 Swati Society 2 Opp Varachha Chopati Nana Varachha Surat Gujarat-395006 Also At: Yash Fashion A 45 Ground Floor Patel Nagar Ak Road Nr Bhavni Carcal Gowsala Carcal Surat Gujarat-395006 Also At: No.74 Nandini Residency-1 Nr.Rangoli Chokadi Opp Ram Vatika Velanja Surat gujarat-394130	2. LILIBEN VALLABHBHAI SONANI 3.PARESH LALJIBHAI DHANANI	10/10/2020	11-NOV-2024	Rs. 2178000/- (Rupees Twenty One Lakh Seventy Eight Thousand Only)	Rs. 36,83,707/- (Rupees Thirty Six Lakh Eighty Three Thousand Seven Hundred Seventy Seven Only)
Description Of The Mortgage Property -All That Piece And Parcel Of No.74 Nandini Residency-1 Nr.Rangoli Chokadi Opp Ram Vatika Velanja Suratgujarat-394130:					

In the circumstances as aforesaid, the notice is hereby given to the above borrowers, co-borrowers and/ or their guarantors (where ever applicable) to pay the outstanding dues as mentioned above along with future interest and applicable charges within 60 days from the date of the publication of this notice failing which further steps will be taken after the expiry of 60 days of the date of this notice against the secured assets including taking possession of the secured assets of the borrowers and the mortgagors under Section 13(4) of Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002 and the applicable rules there under.

Please note that under Section 13 (

